By Circulation

## CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH ALLAHABAD.

Dated: This the 23rd day of February, 2006.

Review Application No. 04 of 2006.

IN

## Original Application No. 506 of 2004

## Hon'ble Mr. K.B.S. Rajan, Member (J)

Union of India & Ors. .....

Applicants

VERSUS

Syed Mohd. Tarique

..... Respondent.

## ORDER

Review Application perused. M.A. for condonation of delay in filing the Review Application is allowed. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.

Member -J

Monther-A